

**HIGH COURT OF TRIPURA
AGARTALA**

No. F. 6(21)-HC/2022/21320

Dated, Agartala, the 26th August, 2022

ORDER

The Hon'ble High Court has been pleased to approve the distribution of the following hardware items for the three District Legal Service Authorities (DLSA) of Tripura under eCourts Project Phase II as per the list mentioned herein below:

| Sl. No. | Name of the DLSA | Item Name & Qty. | Item Sl. No. (Make & Model) | Warranty |
|---------|--|------------------|--|----------|
| 1. | DLSA, Dhalai District, Ambassa. | MFD Printer - 01 | 2TJ10442 (Canon MF445dw+057 bundle) | 5 Years |
| | | 1 KVA UPS - 01 | M01L21L00959 (BPE-MF1101L3) | 2 Years |
| 2. | DLSA, Khowai District, Khowai. | MFD Printer - 01 | 2TJ11863 (Canon MF445dw+057 bundle) | 5 Years |
| | | 1 KVA UPS - 01 | M01L21L01342 (BPE-MF1101L3) | 2 Years |
| 3. | DLSA, Sepahijala District, Sonamura | MFD Printer - 01 | 2TJ10435 (Canon MF445dw+057 bundle) | 5 Years |
| | | 1 KVA UPS - 01 | M01L21L01219 (BPE-MF1101L3) | 2 Years |

Necessary entries of the particulars of these hardware items should be made in the Asset Registers of the offices of the respective DLSAs.

Sd/-
(D.M. Jamatia)
REGISTRAR GENERAL

No. F. 6(21)-HC/2022/21321-54

Dated, Agartala, the 26th August, 2022

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;

2. Secretary attached to Hon'ble Mr. Justice T. Amarnath Goud, Judge, High Court of Tripura, for kind appraisal of His Lordship;
3. Secretary attached to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, for kind appraisal of His Lordship;
4. Secretary attached to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
5. The Director, Tripura Judicial Academy, Agartala;
6. The LR & Secretary, Law, Government of Tripura, Agartala;
7. **The District & Sessions Judges**, Dhalai District, **Ambassa**/ North Tripura District, **Dharmanagar**/ Sepahijala District, **Sonamura**/ West Tripura District, **Agartala**/ Gomati District, **Udaipur**/ South Tripura District, **Belonia**/ Khowai District, **Khowai** / Unakoti District, **Kailashahar** for information;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The Judges, Family Court, Khowai, Khowai District/ Udaipur, Gomati District/ Agartala, West Tripura District/ Kailashahar, Unakoti District/ Sonamura, Sepahijala District/ Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Belonia, South Tripura District for information;
11. **The Member Secretary**, Tripura State Legal Services Authority, Agartala for information. **He is requested to circulate this order among the District Secretaries of the DLSA, Dhalai/ Khowai/Sepahijala to take necessary steps for collection of the hardware items from the Computer Section of the Registry through a Special Messenger with authorization as early as possible.**
12. The Secretary, High Court Legal Service Committee, High Court of Tripura, Agartala;
13. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
14. The Joint Registrar, High Court of Tripura, Agartala;
15. The Deputy Registrar (Judicial), High Court of Tripura, Agartala;
16. The Deputy Registrar (Vigilance)-cum-CPC, High Court of Tripura, Agartala for information and necessary action;
17. The System Analyst, Computer Section, High Court of Tripura, Agartala. **He is directed to upload this Order in the official website of the High Court of Tripura. He is also directed to send this order by email to all concerned.**
18. **Sr. System Officer**, eCourts Services, High Court of Tripura for information;
19. **The Sr. Computer Assistant-II** for information. **He is directed to make necessary entries of these hardware items in the Inventory Management Software immediately.**
20. ORDER FILE.

REGISTRAR GENERAL